

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.V.C. 460/2019 (SUMMONS)		Abdul Rehaman Vs Manjunatha.K.S.	Krishnamurthy H.R
SS TO DEFT. BY RPAD				
2	O.S. 26/2016 (SUMMONS) IA/2/2016 IA/1/2016		K.R. Shivarangappa Vs Rangappa	T.S. Channakeshavaswamy
3	R.A. 34/2020 (NOTICE) IA/1/2020		S. Thontadarya Vs Bhagyamma @ Sowbhabya	D.T. Rajashekharaiiah
4	M.C. 42/2020 (NOTICE)		Hemalatha C. alias Chaitra C. Vs Shivaprasad R.	Nataraju
STEPS BY				
5	FDP 2/2014 (NOTICE)		Pallavi Vs Nagaraju	MS
6	EX 7/2017 (NOTICE)		State Bank of India, Rep by its Manager Rajvir Singh Vs Krishnappa dead by Lrs	H.Rajanna KAR209/1987
7	O.S. 9/2015 (AWAIT FURTHER ORDERS)		G.M.Prakash Vs Suryanarayanachar	P.H.Dhanapal
8	FDP 2/2017 (FOR SETTLEMENT)		Shobha Vs Parameshwaraiah	A.N. Devaraju
9	EX 2/2018 (HEARING)		Paramesha Vs K. Mohankumara	K Nagesha
10	O.S. 4/2014 (ARGUMENTS)		Manjunatha B.N. Vs Narasihmhaiah T.N.	T.t.Udayashankar
HEARING ON IA				
11	O.S. 14/2017 (ARGUMENTS) IA/1/2017		Girija H.S Vs Annapoorna H.R	B.V. Mahesh
: Misc/0000004/2018				
12	R.A. 62/2015 (JUDGMENTS)		Govindgowda Vs H.J.Boregowda	K S R I
11.00 AM to 02.00PM				
13	Misc 3/2015 (CROSS OF PW1)		N.Ashwini Vs A.Sathish	G.R.Srinivas

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14	O.S. 15/2015 (CROSS OF PW1)		R.Sathyanarayana Vs T.C.Sathyanaranaswamy	D.T.Rajashekaraiah
15	M.C. 36/2016 (EVIDENCE)		Nalini alias Sindhu Vs K. Bettegowda alias Somarajegowda	R.K. Raghavendra
PLNTF EVIDENCE				
16	O.S. 18/2015 (EVIDENCE)		A.Veera Velan Vs Lakshmamma	P.H.Dhanapal
CONCILIATION				
17	O.S. 3/2012 (A.D.R.)		B.S. Sathyaraj Vs G. Vivek	LR
18	O.S. 25/2016 (A.D.R.) IA/2/2016 IA/1/2016		G.R.Sudhakara Vs Savithamma	RJP D.T. Rajashekaraiah

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02.45 PM to 05.45PM				
STEPS				
1	CrI.Misc. 138/2016 (SUMMONS)		C.S. Somashekaraiah Vs Basavalingaiah	SKU
2	C.C. 447/2016 (NBW)		Turuvekere police station Vs Thejasvikumar	
3	C.C. 518/2017 (CHARGE)		State by Turuvekere Police Vs Kumarswamy T.B	G.R. Srinivasa
4	C.C. 44/2019 (FOR HBC)		State by Turuvekere Police Vs Ramegowda Tractorowner	A.P.P
5	C.C. 762/2019 (PLEA)		State by Turuvekere Police Vs Shivakumar	APP
6	C.C. 802/2019 (FOR HBC)		State by Turuvekere Police Vs Manjunatha	APP
7	C.C. 827/2019 (ISSUE NBW TO ACCUSED)		State by Turuvekere Police Vs Raja	APP
8	C.C. 865/2019 (NBW)		State by Turuvekere Police Vs Kantha @ Kantharaju	APP
9	C.C. 873/2019 (FOR HBC)		State by Turuvekere Police Vs Sharath	APP
10	C.C. 132/2016 (call on)		Gowramma Vs Mehaboob	
11	C.C. 47/2017 (call on)		Turuvekere Police Station Vs Vasanthakumar alias Vasanthkumar	A.P.P
12	CrI.Misc. 22/2016 (ORDERS)		N. Ashwini Vs A. Sathish	G.R.Srinivas
11.00 AM to 02.00PM				
13	CrI.Misc. 41/2020 (NOTICE)		Shivamma Vs Ranganatha	K. Nagesh

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14	Crl.Misc. 62/2020 (NOTICE)		Reshma Vs Mohammed Shahid	B.H. Dyananda
15	Crl.Misc. 63/2020 (NOTICE)		Sowmyashree D.s. Vs Prabhu Kumar A.R.	B.H. Dyananda
16	C.C. 500/2018 (CHARGE)		State by Turuvekere Police Vs Rajanna	A.P.P M.C. Umesh
17	C.C. 43/2019 (CHARGE)		State by Turuvekere Police Vs Vasik	A.P.P
18	C.C. 6/2020 (CHARGE)		State by Turuvekere Police Vs Shobha	APP
19	C.C. 531/2017 (EVIDENCE)		State by Turuvekere Police Vs Girish	M.C. Umesh
PETITIONER EVIDENCE				
20	Crl.Misc. 114/2019 (EVIDENCE)		Nagarathnamma Vs Sarvesha	N.C. Jaganath Dandinavar
21	Crl.Misc. 1/2020 (EVIDENCE)		Gangamma Vs Tahasildar	B.R. Manjunatha
Cases listed below are adjourned due to Covid 19				
22	C.C. 874/2019 (SUMMONS)	10-02-2021 (11.00 AM to 02.00PM)	State by Turuvekere Police Vs Chandrashekhar	APP
23	C.C. 886/2019 (SUMMONS)	10-02-2021 (11.00 AM to 02.00PM)	State by Turuvekere Police Vs Raveesha	APP
24	C.C. 889/2019 (SUMMONS)	10-02-2021 (11.00 AM to 02.00PM)	State by Turuvekere Police Vs Doddegowda	APP
25	C.C. 890/2019 (SUMMONS)	10-02-2021 (11.00 AM to 02.00PM)	State by Turuvekere Police Vs Girisha	APP
26	C.C. 905/2019 (SUMMONS)	10-02-2021 (11.00 AM to 02.00PM)	State by Turuvekere Police Vs Virupaksha	APP
27	C.C. 23/2020 (SUMMONS)	10-02-2021 (11.00 AM to 02.00PM)	State by Turuvekere Police Vs Chethan Kumar	APP

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02.45 PM to 05.45PM				
1	O.S. 116/2015 (APPEARANCE OF PARTY)		Thaswini M.S. Vs Thammaiah	LSS
2	O.S. 371/2016 (EVIDENCE)		Satheesha Vs Jayamma	B.V. Mahesh
3	O.S. 127/2019 (EVIDENCE)		Mahadevaiah Vs Virupakshaiah	K. Nagesh
4	O.S. 292/2019 (Plaintiff evidence)		Sarojamma Vs Kempamma	B.R. Manjunatha
11.00 AM to 02.00PM				
5	O.S. 275/2015 (EVIDENCE)		M.Varadaraju Vs Siddagangamma	P.H.Dhanapal
6	O.S. 280/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Chidananda Swamy So Nagaraju Vs The Managing Director Tumakuru Co-Operative Milk Producers Societies Union Ltd B.H.Road Mallasandra	H.K.Nanjegowda
7	O.S. 365/2016 (EVIDENCE)		Mangala.M.C Vs Shivanna	M.D. Nataraju
8	O.S. 191/2017 (EVIDENCE)		N.V. Manjunath Vs Thammannagowda	D.T. Rajashekharaiiah
9	O.S. 217/2017 (EVIDENCE)		Shivanna D.S Vs Honnappa	H.K. Nanjegowda
10	O.S. 218/2017 (EVIDENCE)		Lakkannagowda Vs Chikkamma	H.K. Nanjegowda
11	O.S. 225/2017 (EVIDENCE)		Javaramma Vs Nirmala	D.T. Rajashekharaiiah
12	O.S. 251/2017 (EVIDENCE)		Suvarnamma Vs Gangadharaiah	H.N Shekar
13	O.S. 268/2017 (EVIDENCE)		V.H.Gangadhariah Vs K.Byrappa	K.Niranjan
14	O.S. 269/2017 (EVIDENCE)		Dhananjaya Vs Thimmegowda	P.H.Dhanapal

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15	O.S. 39/2019 (EVIDENCE)		Manjesh .B.N Vs Nagaraju.B.N	M.D. Nataraju
16	O.S. 226/2019 (EVIDENCE)		Mangala A.B Vs Nagamani	A.N. Devaraju
17	O.S. 265/2014 (AMENDMENT PLAINT)		Suryanarayanachar Vs Nanjamma	DT Rajashekaraiah
18	EX 83/2015 (Sale Notice.)		Yashodamma Vs Gangadharaiah	P.H.Dhanapal
19	O.S. 194/2018 (ISSUES)		Shivanna Vs The Chief secretary Government of Karnataka Vidhana Soudha Bengaluru	D.T. Rajashekharaiiah
20	O.S. 149/2014 (EVIDENCE)		Bommegowda Vs Chief Secretary,	DTR
21	O.S. 230/2014 (EVIDENCE)		Lavanya Vs Jayamma	TTU
22	O.S. 337/2015 (EVIDENCE)		Gangamma Vs Ramalingaiah	P.H.Dhanapal
23	O.S. 367/2016 (EVIDENCE)		Jagadish Vs Sarojamma	K. Nagesh
CROSS EXAMINATION OF DW				
24	O.S. 161/2014 (EVIDENCE)		Jayamma Vs Devaraju	PHD DTR
CROSS EXAMINATION OF PW				
25	O.S. 195/2012 (EVIDENCE)		Siddagangamma Vs Kamamma	LSS BDJ
26	O.S. 340/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Gulab Jan Vs Syed Fazal	D.T.Rajashekaraiah
27	O.S. 196/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Sheik Ahamed.D.M Vs Bommegowda	P.H.Dhanapal
DEFN EVIDENCE				

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28	O.S. 48/2019 (EVIDENCE)		State Bank Of India Vs Rohit K.C	P.H.Dhanapal
FURTHER EVIDENCE FOR DEFND				
29	O.S. 2/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Syed Fazal Vs Gulab Jan	A.N.Devaraju
FURTHER EVIDENCE FOR PLNTF				
30	O.S. 330/2016 (EVIDENCE)		Thimmegowda Vs Gangadhara	T.T. Udayashankar02
PLNTF EVIDENCE				
31	O.S. 222/2017 (EVIDENCE)		Thimmegowda Vs Dhananjaya	H.K. Nanjegowda
32	O.S. 304/2019 (EVIDENCE) IA/2/2019		Kumaraiah Vs Narasamma	Tiptur Venkatesh
33	Misc 3/2015 (/0000) (ARGUMENTS)		Prabhuswamy T.R Vs Mallikarjunaiah.S	NCJ
34	O.S. 246/2015 (/0000) (ARGUMENTS) IA/1/2015 IA/2/2015		Kempaiah K.H Vs Lakshamma	HK Nanjegowda
ARGUMENTS				
35	O.S. 59/2013 (ARGUMENTS)		Shivarudrappa G.S Vs Susheelamma	
36	O.S. 31/2015 (ARGUMENTS)		Jayaramaiah M.H Vs Parameshwaraiah	AND
FURTHER ARGUMENTS				
37	O.S. 128/2011 (ARGUMENTS)		Singegowda Vs Ningegowda@ Devaraja	MBS
CONCILIATION				
38	O.S. 261/2015 (/0000) (A.D.R.) IA/1/2015 IA/2/2015		Chethan Vs Jayalakshamma	H.K.Nanje Gowda
39	O.S. 32/2012 (Objection to I.A.)		Jayarathna Vs Shylaja	BNT

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40	O.S. 154/2012 (AMENDMENT PLAINT)		Gangappa Vs Vishvanathaiah and another	
41	O.S. 41/2013 (AMENDMENT PLAINT)		Sudhamani Vs Aditya T.J	
42	O.S. 202/2014 (Hearing On I.A)		Huchamma Vs Jayamma	B.V.Mahesh PHDRCDTR
Cases listed below are adjourned due to Covid 19				
43	EX 28/2014 (Steps)	21-12-2020 (11.00 AM to 02.00PM)	Kariyamma Vs Mahalintgappa K.H.	KRD NCJ
44	O.S. 138/2017 (Steps)	05-01-2021 (11.00 AM to 02.00PM)	Manjula Vs Huchamma	K. Nagesh
45	O.S. 281/2017 (AMENDMENT PLAINT)	05-01-2021 (11.00 AM to 02.00PM)	Gangadharaiah Vs Jayamma	S. Sadashivappa
46	O.S. 45/2018 (S/s to Defendant by RPAD) IA/1/2018	05-01-2021 (11.00 AM to 02.00PM)	Manjunath Vs Kempamma	A.N. Devaraju
47	O.S. 73/2018 (Comply U/s 89 CPC)	05-01-2021 (11.00 AM to 02.00PM)	Suresh Vs The Revenue Secretary	G.R. Srinivasa
48	EX 4/2019 (Steps)	05-01-2021 (11.00 AM to 02.00PM)	Krishnappa Vs Mahalingaiah	H.P.Mahalingappa
49	O.S. 207/2019 (Comply U/s 89 CPC)	05-01-2021 (11.00 AM to 02.00PM)	Girirajegowda Vs M G Paramesh	A.N. Devaraju
50	O.S. 211/2019 (Comply U/s 89 CPC)	05-01-2021 (11.00 AM to 02.00PM)	Mahalingaiah Vs Shankaralingaiah	S Suchendra, KAR 4280/06
51	EX 21/2019 (Steps)	05-01-2021 (11.00 AM to 02.00PM)	Venkatesh T.R. Vs P. Ramaiah	B.N. Thimmappa
52	O.S. 267/2019 (Comply U/s 89 CPC) IA/2/2019	05-01-2021 (11.00 AM to 02.00PM)	Jayakumar M.M. Vs Munawar Pasha	T.T. Udayashankar
53	EX 48/2019 (Steps)	06-01-2021 (11.00 AM to 02.00PM)	The Town Sahakara Sangha Ltd. Vs Zinath Unnissa	T.S. Cyhannakeshavaswamy
54	O.S. 322/2019 (S/S TO DEFENDANTS) IA/2/2019	06-01-2021 (11.00 AM to 02.00PM)	Srikantaiah.H. Vs Kappannagowda B.N.	A.N. Devaraju